

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5680  
ANSWERED ON:30.08.2001  
PURCHASE OF ELECTRICITY FROM DPC  
RAMJI LAL SUMAN;SUSHIL KUMAR INDORA

**Will the Minister of POWER be pleased to state:**

- (a) whether the Electricity Boards of Maharashtra and other States have shown inclination to purchase power from Dabhol Power Project;
- (b) if so, the names of the States which have conveyed their willingness to the Central Electricity Authority to purchase power from the Dabhol Power Project;
- (c) whether these electricity boards have quoted any rates for purchase of power from Dabhol Power Project; and
- (d) if so, the rates at which these electricity boards have agreed to purchase power and the extent to which these rates are less than the rates of the Dabhol Power Project?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) to (d) : Central Electricity Authority held discussions with States to explore the possibility of their buying power generated by the Dabhol Power Project. The details of quantum of power and acceptable tariff, etc. have also been discussed with the States by the Negotiating Committee set up by the Government of Maharashtra, who are required to take the final decision in the matter. The States which have indicated interest in purchasing power from Dabhol project include Maharashtra, Delhi, Rajasthan, Haryana, Gujarat, Karnataka and Madhya Pradesh. The rates, nature of supply, as well as the quantity vary from State to State depending on their requirements.